109 Papers laid

Irrigation, India offered assistance in the field of fishery development, and tropical and arid zone cultivation. With regard to Transport and Services, detailed discussions were held concerning India's possible participation in the development of the Iraqi railways. Regarding technical cooperation, the services of Indian experts deputed to Iraq were appreciated by the Iraqi side, and the modalities of further streamlining the deployment of Indian experts to assist Iraq in its development programmes were examined. Developments in the field of tourism were also discussed.

12 Noon

PAPERS LAID ON THE TABLE

The Industrial Disputes (Central) First Amendment Rules, 1977

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): Sir, I beg to lay on the Table, under sub-section (5) of section 38 of the Industrial Disputes Act, 1947, a copy (in English and Hindi) of the Ministry of Labour Notification G.S.R. No. 1070, dated the 13th August. 1977, publishing the Industrial Disputes (Central) First Amendment Rules, 1977. [Placed in Library. See No. LT-1242A/77]

Ministry of Finance (Department of Revenue) Notifications and related papers

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL); Sir, I beg *to* lay on the Table, a copy each (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notifications Nos. 332/77-CE and 333/CE, dated the 1st December, 1977, together with Explanatory Memoranda thereon. [Placed *in Library. See* No. LT-1221A/77].

I. Report (1976-77) and Accounts of the Hindustan Teleprinters Limited, Mad ras and related papers

II. Report (1976-77) and Accounts of the Indian Telephone Industries Limit ed, Bangalore and related papers

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:

(i) (a) Sixteenth Annual Report and Accounts of the Hindustan Teleprinters Limited, Madras, for the year 1976-77, together with the Audi-tors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. *[Placed in Library. See* No. LT-1226/77 for (a) and (b)

(ii) (a) Twenty-seventh Annual Report and Accounts of the Indian Telephone Industries Limited, Bangalore, for the year 1976-77, together with the Auditors' Report on the Accounts and the comments of the comptroller and Auditor Geneial of India thereon.

(b) Review by Government on the working of the, Company [Placed *in Library. See* No. LT-1227/77].

THIRTEENTH REPORT OF THE PUC-LIC ACCOUNTS COMMITTEE (1977-78)

SHRIMATI SUSHILA SHANKAR ADIVAREKAR (Maharashtra): Sir, i beg to lay on the Table a copy of the Thirteenth Report of the Public Accounts Committee (Sixth Lok Sabha) on paragraphs of the Report of the Comptroller and Auditor General of